

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 155/97

DATE OF ORDER : 23.10.2002

Shri Mahavir Prasad Tak son of Shri Bansanti Lal, aged about 22 years, resident of Plot No. 50/267, Mansarovar, Jaipur at present employed on the post of Group 'D' Casual Labour in Central Government Health Scheme, Jyoti Nagar, Jaipur.

....Applicant.

VERSUS

1. Union of India, through Health Secretary, Government of India, Central Secretariate, New Delhi.
2. Deputy Director, Central Government Health Scheme, Near Railway Station, Jaipur.

....Respondents.

Mr. Shiv Kumar, Counsel for the applicant.

Miss Shalini Sheoran, Proxy counsel for

Mr. Bhanwar Bagri, counsel for the respondents.

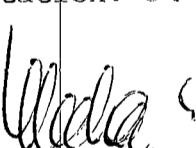
CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA and prays for liberty for filing a fresh duly constituted OA. Prayer granted subject to limitation. OA stands dismissed.

  
(M.L. CHAUHAN)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)

AHQ